

Item No. 08

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 765/2019

Dr. Nihal Thomas, Associate Director,
Christian Medical College Vellore

Applicant(s)

Versus

State of Andhra Pradesh

Respondent(s)

Date of hearing: 27.01.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Respondent(s): Mr. TVS Raghavendra Sreyas, Advocate for APPCB

ORDER

A report was sought from the Andhra Pradesh State PCB and the District Magistrate, Chittoor with reference to the allegation of air and noise pollution in the process of stone quarrying, close to the CMC Chittoor Campus, affecting the health of the patients in the hospital, apart from damaging the environment.

Accordingly, a report has been filed on 20.01.2020 by the State PCB to the effect that stone crushing and mining units were inspected and in view of the deficiencies found, show cause notices were issued and thereafter closure order was passed.

Learned counsel for the State PCB states that proceedings have also been initiated to assess and recover compensation. Let the same be done. We make it clear that the compensation should be for the

entire period of violation upto five years and not only for 41 days as is presently said to be proposed.

The application is disposed of.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

January 27, 2020
O.A. No. 765/2019
A

